

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 22<sup>nd</sup> February, 2023

**NO. HC.VII-138/2019/1548 /A ###** The Hon'ble Gauhati High Court has been pleased to depute the following newly appointed Grade-III Officers of Assam Judicial Service **to undergo Induction Training at the Judicial Academy, Assam w.e.f. 01-03-2023** as per relevant rules of Assam Judicial Service.

<b>ASSAM</b>		
<b>Sl. No.</b>	<b>Name</b>	<b>Designation</b>
1.	Smti. Puja Sarmah	Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup(M), Guwahati
2.	Shri Hriday Jyoti Kashyap	Judicial Magistrate, 1 <sup>st</sup> Class, Sonitpur, Tezpur
3.	Smti. Pallavi Joshi	Munsiff No.2, Dhemaji
4.	Shri Hadi Alam	Judicial Magistrate, 1 <sup>st</sup> Class, Dima Hasao, Haflong
5.	Shri Bristi Rekha Mahanta	Judicial Magistrate, 1 <sup>st</sup> Class, Hojai
6.	Smti Khusboo Damani	Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Karbi Anglong, Diphu
7.	Shri Kaustabh Moni Sarmah	Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, West Karbi Anglong, Hamren
8.	Shri Debanga Bhusan Goswami	Judicial Magistrate, 1 <sup>st</sup> Class, Dibrugarh
9.	Shri Pratik Parashar Sarmah	Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Majuli
10.	Smti Sukanya Hazarika	Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Biswanath
11.	Shri Anjan Nath	Munsiff, South Salmara
12.	Shri Monosijo Bhattacharjee	Judicial Magistrate, 1 <sup>st</sup> Class, Karimganj
13.	Smti. Sangeeta Hazarika	Judicial Magistrate, 1 <sup>st</sup> Class, Cachar, Silchar
14.	Smti. Jahnabi Das	Judicial Magistrate, 1 <sup>st</sup> Class, Darrang, Mangaldoi
15.	Smti. Amrita Basumatary	Judicial Magistrate, 1 <sup>st</sup> Class, Baksa, Mushalpur
16.	Shri Aditya Vikram Das	Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Dima Hasao, Haflong
17.	Smti Hema Prava Deori	Munsiff No.3, Cachar, Silchar
18.	Smti. Monisha Das	Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Dhakuakhana, Lakhimpur

19.	Smti. Queensmita Saikia	Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Jonai, Dhemaji
20.	Shri Monojyoti Mili	Munsiff, Charaideo, Sonari
21.	Smti Plabita Boro	Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Bajali
22.	Shri Deepseng Shyam	Munsiff No.2, Darrang, Mangaldoi

**NO. HC.VII-138/2019/1549/A ###** The Hon'ble Gauhati High Court has been pleased to depute the following newly appointed Officers in Grade-III Civil Judge Cadre of Mizoram Judicial Service **to undergo Induction Training at the Judicial Academy, Assam w.e.f. 01-03-2023** as per relevant rules of Mizoram Judicial Service.

<b>MIZORAM</b>		
<b>Sl. No.</b>	<b>Name</b>	<b>Designation</b>
1.	Shri C. Lalbiakmuana	Civil Judge, Aizawl
2.	Smti. Esther Zorini Hauhna	Civil Judge, Aizawl
3.	Smti. Lianmawii Hauhna	Civil Judge, Lunglei
4.	Shri Zonunmawia	Civil Judge, Kolasib
5.	Shri Vanlalruata	Civil Judge, Champhai
6.	Shri C. Lalremsanga	Civil Judge, Lawngtlai

The new trainee Officers of Assam Judicial Service and Mizoram Judicial Service are directed to report at the Judicial Academy, Assam, Hajo Road, Kamrup, Amingaon, **by 3:00 P.M. on 28-02-2023**, for undergoing Induction Training.

By Order,  
Sd/- R. A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-138/2019/1550-1567/A** **Dated: 22-02-2023**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt of Mizoram, Law and Judicial Department, Aizawl, Mizoram.

3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].***

4. The Accountant General (A&E), Mizoram, Aizawl for information and necessary action

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].***

5. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl

***(He is requested to inform the District & Sessions Judge, Aizawl / Champhai / Lawngtlai / Lunglei / Kolasib about this Notification accordingly)***

8. The District and Sessions Judge,  
Bajali / Baksa / Biswanath / Cachar, Silchar / Charaideo / Darrang / Dhemaji / Dibrugarh / Dima Hasao / Hojai / Kamrup (M) / Karimganj / Karbi Anglong / Lakhimpur / Majuli / Sonitpur / South Salmara-Mankachar / West Karbi Anglong.

***(He/She is requested to inform the concerned Officer(s) of his /her District about this Notification accordingly)***

9. The Chief Judicial Magistrate,  
Bajali / Baksa / Biswanath / Cachar, Silchar / Charaideo / Darrang / Dhemaji / Dibrugarh / Dima Hasao / Hojai / Kamrup (M) / Karimganj / Karbi Anglong / Lakhimpur / Majuli / Sonitpur / South Salmara-Mankachar / West Karbi Anglong.

***(He/She is requested to inform the concerned Officer(s) of his /her District about this Notification accordingly)***

10. The Joint Registrar (Judl./ PM&P), Gauhati High Court, Guwahati.
11. The Research Officer, Judicial Academy, Assam.
12. The Trainee Officers concerned.
13. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).***

15. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**
16. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
17. The CA to the Registrar General, Gauhati High Court, Guwahati.

***[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]***

R. A. Tapar  
22.02.23

**REGISTRAR (JUDICIAL)**